## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 852 TO BE ANSWERED ON 23.07.2021

#### **Green Environment**

#### 852. SHRI ANIL FIROJIYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has signed an agreement with any other country in the direction of green environment;
- (b) if so, the name of the country and the nature of the said agreement;
- (c) whether any advisory has been issued regarding import of live exotic species and to streamline the process of its maintenance; and
- (d) if so, the details thereof?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b): Government of India through the Ministry of Environment, Forest and Climate Change, has signed Memorandum of Understanding (MoUs) / Memorandum of Cooperation (MoCs) / Agreements with 23 countries, for bilateral cooperation in the field of environment, forests and climate change. The countries are Australia; Austria; Bangladesh; Bhutan; Brazil; Canada; China; Cyprus; Denmark; Egypt; Finland; France; Israel; Japan; Mauritius; Morocco; Netherlands; Russia; Sweden; Switzerland; Turkmenistan; USA & Vietnam. MoU / MoC / Agreements are umbrella arrangements under which bilateral cooperation is carried out with the said country in the environmental focal areas.
- (c) and (d): Yes, Sir. Considering the significance of import and export of exotic live species, the Ministry of Environment, Forest and Climate Change had issued an advisory to streamline the process for import and possession of exotic live species in India on 16<sup>th</sup> July 2020, including, inter alia, developing an inventory of exotic live species in India through Voluntary Disclosure Scheme; Procedure for Import of exotic live species; Registration / Declaration of progenies of the imported exotic live species through the online portal "PARIVESH", etc.

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